

under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008.

[Placed in Library. See No. L.T. 1434/17/19]

- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 of the Airports Authority of India Act, 1994:-
 - (a) Twenty-fourth Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1104/17/19]

Report and Accounts (2018-19) of NMDC Ltd., Hyderabad and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Sixty-first Annual Report and Accounts of the NMDC Ltd., Hyderabad, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1169/17/19]

Reports and Accounts (2018-19) of various Corporation, Sansthan and Sangh and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
 - (a) Forty-sixth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 1550/17/19]

- (ii) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Late Annasao Narayan Patil Bahuuddeshiya Sanstha, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Sanstha.

[Placed in Library. *See* No. L.T. 1292/17/19]

- (c) Annual Report and Accounts of the Mahatma Gandhi Seva Sangh, Parbhani, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (d) Review by Government on the working of the above Sangh.

[Placed in Library. *See* No. L.T. 1551/17/19]

Notifications of the Ministry of Home Affairs

श्री नित्यानन्द राय: महोदय, मैं भारत तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप धारा (3) के अधीन गृह मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) G.S.R. 203 (E), dated the 8th March, 2019, publishing the Indo-Tibetan Border Police Force, Engineering Cadre, Group 'A' Posts, Recruitment Rules, 2019.
- (2) G.S.R. 308 (E), dated the 16th April, 2019, publishing the Indo-Tibetan Border Police Force, Judge Attorney General, Additional Judge Attorney General, Deputy Judge Attorney General and Judge Attorney Group 'A' Posts Recruitment and Conditions of Service Rules, 2019.

[Placed in Library. For (1) and (2) *See* No. L.T. 682/17/19]

Report of the CAG of India for the year ended March, 2018-Report No. 12 of 2019

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Pralhad Joshi, I lay on the Table, under clause (2) of Section 19A of the Comptroller and Auditor General's